

(a) whether the Government have received any specific complaint regarding issue of sub-standard and out-dated medicines through CGHS dispensaries to its beneficiaries; and

(b) if so, the action taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir. Specific complaints have been received about supply of sub-standard drugs by

- (i) Unicare Private Limited of NOIDA.
- (ii) M/s. INTAS-International Pharmaceuticals Ahmedabad.
- (iii) Tamil Nadu Dhadha Phar., Madras.
- (iv) Brawn Phar. Pvt. Ltd., New Delhi.
- (v) HEALTHPLAN LABORATORIES (A Division of My Fair Lady Ltd.), Z-37, Okhla Indu. Area, Phase-III, New Delhi.)
- (vi) ACC Lab. Pvt. Ltd. C-52, Okhla Phase-I New Delhi.
- (vii) M/s. Chemo Biological, A-63/2, GT Karnal Road, Industrial Complex, Delhi.
- (viii) RKG Pharma Ltd., Ahmedabad.

(b) Director, CGHS has been asked to get the complaints properly investigated and in case medicines supplied by the above mentioned manufacturers are found to be sub-standard necessary action may be taken against them as per rules.

Capitation Fees in medical colleges

971. SHRI RAMESHWAR PATIDAR: Will THE MINISTRY OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of medical colleges where capitation fee is charged for admission of students, State-wise; and

(b) the Union Government's reaction and response in this regard?

THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): (a) A list of medical colleges charging capitation fees or enhanced fees for admission of students state-wise, as per information made available by the Medical Council of India is given in the attached Statement.

(b) The Government have already introduced a Bill in the Parliament which was later considered by the Joint Committee of Parliament to amend the Indian Medical Council Act under which a provision has been made to prohibit the charging of capitation fees or any amount in excess of the scale of fees prescribed by the Medical Council of India. Penalty provisions have also been made for contravention of the relevant sections, dealing with prohibition of capitation fees.

STATEMENT

Medical Council of India

As per information available in this Council, the following medical colleges in the country are charging capitation fees/enhanced fee.

<i>Sl. No.</i>	<i>Name of the College</i>
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ANDHRA

1. Deccan College of Medical Sciences, Hyderabad.

<i>Sl.No.</i>	<i>Name of the College</i>
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GUJARAT

2. Pramukh Swami Medical College, Karamsad.

KARNATAKA

3. J.S.S. Medical College, Mysore.
4. Sri Adichunchanegiri Medical College, Javarana Halli, Vellur, Mandya Distt.
5. M.S. Ramaiah Medical College, Bangalore.
6. Dr. Ambedkar Medical College, Bangalore.
7. Kempagowda Instt. of Medical Sciences, Bangalore.
8. Sri Devraj Urs Medical College, Tamka, Kolar.
9. Al-Ameen Medical college, Bijapur.
10. B.L.D. Medical College, Bijapur.
11. Sri Siddhartha Medical College, Tumkur.
12. M.R. Medical College, Gulbarga.
13. J.N. Medical College, Belgaum.
14. Kasturba Medical College, Manipal/Mangalore.
15. J.J.M. Medical College, Devangere

MAHARASHTRA

16. Rural Medical College, Loni

<i>Sl.No.</i>	<i>Name of the College</i>
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17. Krishna Instt. of Medical Sciences, Karad.
18. Amarawati Medical College, Amarawati.
19. Smt. Sitadevi Bijaykuar Jayodia Medical College, Bombay.
20. D.Y. Patel Education Society's Medical College, Kolhap.
21. Bharati Vidyapeeth's New Medical College, Pune.
22. Medical College, New Bombay.

PUNJAB

23. Dayanand Medical College, Ludhiana.

TAMIL NADU

24. P.S.G. Intt. of Medical Sciences, P.S. Govindaswamy Naidu and Sons' Charities, Peelamedu, Coimbatore.
25. Medical College, Annamalai.

Mismanagement of Textile units in Kanpur

972. SHRI YUSUF BEG: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that a number of trade union organisations have been representing against the makeshift management of textile units or companies controlling these units in Kanpur during the last eight or nine months;